

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
KOLKATA**

REGIONAL BENCH – COURT NO.2

S.Tax Appeal No.78924 of 2018

(Arising out of Order-in-Appeal No.132/SLG-ST/2018-19 dated 31.08.2018 passed Commr. (Appeals) of CGST & Excise, Siliguri)

M/s Darvell India Pvt. Ltd.

Malhotra Towers, Hill Cart Road, Pradhan Nagar, Siliguri-734003

Appellant

VERSUS

CGST & Excise, Siliguri

C.R.Building, Haren Mukherjee Road, Hakimpara, Siliguri-734001

Respondent

APPEARANCE :

None for the Appellant

Shri S. Mukhopadhyay, Authorized Representative for the Respondent

CORAM:

HON'BLE MR. P.K.CHOUDHARY, MEMBER (JUDICIAL)

FINAL ORDER NO.75040 / 2020

DATE OF HEARING : 07.01.2020

DATE OF DECISION : 07.01.2020

PER P.K.CHOUDHARY :

When the matter was called for hearing, none appeared on behalf of the appellant nor has any application for adjournment been received, except one day i.e.01.07.2019. The matter was also listed on board earlier on several occasions i.e 29.04.2019, 20.05.2019, 01.07.2019, 10.07.2019, 18.09.2019, 18.10.2019 & today i.e. 07.01.2020. It seems that they are not interested to pursue their appeal before the Tribunal. Accordingly, the appeal is dismissed for non-prosecution.

(Dictated and pronounced in the open court.)

**Sd/
(P. K. Choudhary)
Member (Judicial)**

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